

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1454  
ANSWERED ON:05.03.2010  
ACQUISITION OF LAND BY DDA  
Chowdhury Shri Adhir Ranjan

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) details of land acquired by the Delhi Development Authority (DDA) during the last three years in Delhi, particularly in South District of Delhi after complying with all the required formalities i.e. after the settlement of objections received in pursuance to Notice U/S 6 for the purpose to maintain the Same as 'GREEN';
- (b) the funds allocated and incurred by DDA to maintain the said land as 'GREEN' alongwith the details of specific areas where such expenditure have been incurred during the said period;
- (c) the details of various activities undertaken by DDA during the said period;
- (d) whether the said land is fully or partially under encroachment by the land Mafia or are being maintained for the purpose for which these land were acquired; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): The Delhi Development Authority (DDA) has reported that it does not acquire land directly. Acquisition is carried out by Land & Building Department of Govt. of NCT of Delhi (GNCTD) based on the requisition sent by DDA. Hence, GNCTD is concerned with complying with all the required formalities i.e. the settlement of objections received in pursuance to Notice U/S 6.

DDA has further reported that during the last three years, it has taken over physical possession of 3023 Bigha 06 Biswa (629.84 Acres) of land for planned development of Delhi. Out of this, land measuring 75 Bigha 18 Biswa (15.18 Acres) has been transferred to Horticulture Department in South District of Delhi. The details of this land and the funds allocated and incurred by DDA to maintain the said land as 'GREEN' is as under.

Year	Place/Chunk of land taken possession	Area (Bigha-Biswa)	Funds Allocated (Rs. in Lac)	Amount incurred (Rs. in Lac)
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2007-08	Mehrauli	51.11	15.00	11.64
2008-09	- - -	-	-	-
2009-10	Kusumpur	24-07	5.00	NIL

(c) to (e): The various activities undertaken by DDA during the said period are to ensure maintenance of the land as 'Green' and protect the land from encroachment in these areas and include plantations, grassing, providing foot path, sitting benches etc.